

# MEGHALAYA LEGISLATIVE ASSEMBLY

## AUTUMN SESSION

### STARRED

### QUESTIONS AND ANSWERS

*Monday, September 9th, 2019*

#### ASHA Workers in the State

**Shri MAYRALBORN SYIEM**

\*1. Will the Minister in-charge Health & Family Welfare be pleased to state :-

(a) Whether it is a fact that the ASHA workers in the State have received their dues till 2018-19?

(b) The steps taken by the Department to avail their dues?

**Shri A. L. HEK**

**(Minister in-charge Health & Family Welfare)**

(a) No, Sir.

(b) Sir, during March 2018-19 ₹25,36,91,500/- have been sanctioned by the Government to clear their dues.

#### List of Schemes under Water Resources Department

**Shri SYNTAR KLAS SUNN**

\*2. Will the Minister in-charge Water Resources be pleased to state the list of schemes along with the cost of each scheme sanctioned during the year 2018-19 and 2019-2020 under different funding programmes of the Government, Constituency-wise?

**Shri METBAH LYNGDOH**  
**(Minister in-charge Water Resources)**

Sir, the list of Schemes along with the cost of each scheme sanctioned during 2018-19 and 2019-20 is as per Statement placed on the Table of the House. However, the schemes were sanctioned District-wise and not Assembly Constituency-wise.

**Recent Flood in the State**

**Shri HIMALAYAM SHANGPLIANG**

**Shri KYRMEN SHYLLA**

**(Minister in-charge Revenue & Disaster Management)**

\*3. Will the Minister in-charge Revenue & Disaster Management be pleased to state :-

(a) The extend of damages caused to household, cattle and cultivation due to the recent floods, District-wise?

(a) Sir, the extended of damages caused to household, cattle and cultivation due to the recent floods District-wise are given as below:-

District	Household affected	No. of House damaged	Cattle	Cultivation
East Garo Hills, Williamnagar	Reports awaited	Reports awaited	Reports awaited	20.9 Ha
West Garo Hills, Tura	27585	104 (Demdema Block. Reports from other Blocks are still awaited)	27539	3505 Ha
South Garo Hills, Baghmara	1	1	NIL	Reports awaited
South West Garo Hills, Ampati	6072	161	7	909 Ha
North Garo Hills, Resubelpara	NIL	4	NIL	NIL
East Khasi Hills, Shillong	1703	Under assessment	NIL	NIL
West Khasi Hills, Nongstoin	NIL	NIL	NIL	NIL
Ri-Bhoi District, Nongpoh	NIL	NIL	NIL	67.4 Ha
South West Khasi Hills, Mawkyrwat	4	NIL	5	NIL
East Jaintia Hills, Khliehriat	NIL	NIL	NIL	8.5 Ha
West Jaintia Hills, Jowai	NIL	NIL	7	NIL

(b) The amount of relief in cash provided to the flood victims, District-wise?

(b) Nil, Sir.

**Cases/Incidents arisen due to Inter-State Border Dispute**

**Shri GEORGE B. LYNGDOH**

**Shri CONRAD K. SANGMA**  
**(Chief Minister)**

\*4. Will the Chief Minister be pleased to state :-

(a) The total number of cases/incidents that have been arisen due to Inter-State Border dispute with Assam during 2017-18, 2018-19, 2019-20 District-wise?

(a) Sir, cases/incidents that took place during 2017-18, 2018-19 & 2019-20 due to Inter-State Border dispute, District-wise cases are given as below :

Districts	2017-18	2018-19	2019-20
West Jaintia Hills	4	6	10
Ri-Bhoi	9	4	8
West Khasi Hills	2	6	6
West Garo Hills	Nil	1	Nil

(b) The steps taken by the Government to defuse the problem?

(b) The respective Deputy Commissioners and Superintendents of Police immediately took up the issues with their respective counterparts in Assam to defuse the problem. A Chief Secretary Level Meeting was also held on 21-06-2019 to discuss border issues and Standard Operating Procedures for lines of communication were mutually agreed upon.

**House Rent for Opposition MLAs**

**Shri JIMMY D. SANGMA**

**Shri PRESTONE TYNSONG**  
**(Deputy Chief Minister in-charge**  
**Parliamentary Affairs)**

\*5. Will the Deputy Chief Minister in-charge Parliamentary Affairs be pleased to state whether the Government has any plan or policy to arrange House Rent for Opposition MLAs?

No, Sir.

**Status of Central Agricultural University**

**Shri PROCESS T. SAWKMIE**

**Shri BANTEIDOR LYNGDOH**  
**(Minister in-charge Agriculture & Farmers' Welfare)**

\*6. Will the Minister in-charge Agriculture & Farmer's Welfare be pleased to state the present status of the Central Agricultural University in the village of Kyrdem Kulai, Ri-Bhoi District in the State?

Sir, the issue of the Central Agricultural University, Kyrdemkulai was raised in the newly constituted Lok Sabha, whereby the Minister of Agriculture & Farmers' Welfare informed that the matter will be examined.

**Mendipathar College**

**Shri MARTHON SANGMA**

**Shri LAHKMEN RYMBUI**  
**(Minister in-charge Education)**

\*7. Will the Minister in-charge Education be pleased to state :-

(a) When was the Mendipathar College established?

(a) Sir, Mendipathar College was established on 30<sup>th</sup> July, 1971.

(b) Whether there is any plan to provincialize in the near future?

(b) No, Sir.

**Operational Transformer**

**Smti. MIANI D. SHIRA**

**Shri JAMES P. K. SANGMA**  
**(Minister in-charge Power)**

\*8. Will the Minister in-charge Power be pleased to state :-

(a) Whether it is a fact that few villages/localities do not have an operational transformer?

(a) Yes, Sir.

(b) If the reply at (a) above is in the affirmative, the names of villages/localities without an operational transformer, District-wise?

(b) The list of villages/localities without operational transformers is as per Statement placed on the Table of the House.

**Rehabilitation and Restoration of recent Flood**

**Dr. AZAD ZAMAN**

**Shri PRESTONE TYNSONG**  
**[Deputy Chief Minister in-charge**  
**Public Works (Roads)]**

\*9. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

(a) Whether the Government have any plan regarding rehabilitation and restoration of internal village road damaged during the recent flood in 2019?

(a) Yes, Sir.

(b) Whether the Department has initiated steps to take up the work relating to rehabilitation and restoration of internal village roads that were damaged including other structures like culverts in the recent flood in 2019?

(b) Yes, Sir. Temporary restorations works have been immediately taken up to ensure uninterrupted flow of traffic.

(c) If the reply at (a) above is in the affirmative, whether any survey and estimate has been made by the Department?

(c) Sir, survey and inspection is immediately taken up during and after the occurrence of the recent flood 2019.

(d) If the reply at (b) above is in the affirmative, the time frame for the same?

(d) Does not arise in view at (b) above.

**Implementation of NRC in the State**

**Dr. M. AMPAREEN LYNGDOH**

**Shri CONRAD K. SANGMA**  
**(Chief Minister)**

\*10. Will the Chief Minister be pleased to state :-

(a) Whether the Government of Meghalaya has any plan to implement NRC in the State?

(a) No, Sir.

- (b) When will the processing begin? (b) Does not arise in view at (a) above.
- (c) Whether the Government of Assam will process NRC in disputed or areas of conflict in the Inter-State borders of Meghalaya & Assam? (c) As of now, information not yet available.
- (d) The measures taken by the Government to ensure security in the Inter-State border with Assam regarding identification of location of "detention camps"? (d) All requisite steps will be taken to ensure security if the situation arises.

**Financial Assistance to MCCL**

**Dr. MUKUL SANGMA**

**Shri SNIAWBHALANG DHAR  
(Minister in-charge Commerce &  
Industries)**

\*11. Will the Minister in-charge Commerce and Industries be pleased to state :-

- (a) Whether the Government has extended financial assistance to MCCL in the preceding 5 financial years? (a) Yes, Sir.
- (b) If the reply at (a) above is in the affirmative, the amount of assistance extended to MCCL for the said period, year-wise? (b) Sir,  
2014 - 15 - ₹18,00,00,000.  
2015 - 16 - ₹100,31,00,000.  
2016 - 17 - ₹5,01,85,070.  
2017 - 18 - ₹37,12,84,469.  
2018 - 19 - ₹13,04,55,919.

**Under Saubhagya Scheme**

**Smti. DIKKANCHI D. SHIRA**

**Shri JAMES P. K. SANGMA  
(Minister in-charge Power)**

\*12. Will the Minister in-charge Power be pleased to state :-

- (a) Whether work under Saubhagya Scheme sponsored by the Government of India has been allotted to the contractors? (a) Yes, Sir.
- (b) Whether it is a fact that one of the bidders filed a petition before the Hon'ble High Court, Shillong, alleging manipulation of terms and conditions in the tender to favour certain contractors/bidders? (b) Yes, Sir.
- (c) If the reply at (b) above is in the affirmative, the status of the case thereof? (c) The case has been dismissed on withdrawal vide Order and judgement dated 14-08-2019.
- (d) The total amount of the original sanction for the respective package by the Government of India? (d) The original amount sanctioned against the Scheme is ₹275.73 crore against Saubhagya and ₹207.96 crore against infra under DDUGJY.
- (e) The amount at which the respective package was allotted? (e) The package-wise value of work allotted is - ₹173.90 crore for Package-A i.e., the areas of the East Jaintia Hills, West Jaintia Hills, East Khasi Hills, West Khasi Hills, South West Khasi Hills and Ri-Bhoi Districts and ₹179 crore for Package-B i.e., the areas of the East Garo Hills, North Garo Hills, West Garo Hills, South Garo Hills and South West Garo Hills.

- (f) The physical achievement of the works in respect of the different items of work? (f) The statement of the physical achievement of the works is as per Statement placed on the Table of the House.
- (g) The total amount paid to the contractors for the respective items of work till date? (g) The total amount paid to the contractors package-wise is -  
₹157.53 crore for Package-A  
₹100.03 crore for Package-B

#### **Arecanut Planting**

**Shri LAZARUS SANGMA**

**Shri BANTEIDOR LYNGDOH**  
**(Minister in-charge Horticulture)**

\*13. Will the Minister in-charge Horticulture be pleased to state :-

- (a) The total amount of money sanctioned for Arecanut planting materials for South Garo Hills for the financial year 2017-18 under different schemes of the Department? (a) Sir, ₹48,00,000/- (Rupees forty eight lakh) only.
- (b) The total amount spent till date out of the above amount? (b) Sir, ₹48,00,000/- (Rupees forty eight lakh) only.
- (c) Whether necessary utilization certificate in respect of the said expenditure has been furnished to the Department? (c) Yes, Sir.



**Sub-Centre at Anangpara**

**Shri WINNERSON D. SANGMA**

**Shri PRESTONE TYNSONG**  
**(Deputy Chief Minister in-charge**  
**Animal Husbandry & Veterinary)**

\*14. Will the Deputy Chief Minister in-charge Animal Husbandry and Veterinary be pleased to state :-

(a) The various posts proposed to be created against newly created veterinary Sub-Centre at Anangpara that has been sanctioned?

(a) No, Sir.

(b) If the reply at (a) above is in the affirmative, the name(s) of posts already sanctioned?

(b) Sir, does not arise in view at (a) above.

(c) If the reply at (a) above is in the negative, the reason for non-sanction?

(c) Sir, proposal for creation of new posts for Veterinary Sub-Centre at Anangpara is under process.

**Allocation Fund under BADP and ISBADP**

**Shri ZENITH M. SANGMA**

**Shri LAHKMEN RYMBUI**  
**(Minister in-charge Border Areas**  
**Development)**

\*15. Will the Minister in-charge Border Areas Development be pleased to state the total allocation of fund under BADP and ISBADP for the last three years, District - wise?

Sir, is as per Statement placed on the Table of the House.

**Crime Against Women and Children**

**Shri MAYRALBORN SYIEM**

**Shri JAMES P. K. SANGMA**  
**[Minister in-charge Home (Police)]**

\*16. Will the Minister in-charge Home (Police) be pleased to state the total number of police stations in the State having the special cell for women to assist victims of crime against women and children, District - wise?

Sir, 2 (two) Police Stations as follows:

(1) Special Cell for Women & Children at Sadar Police Station, Shillong, East Khasi Hills District.

(2) Special Cell for Women & Children at Tura Women Police Station, West Garo Hills District.

**List of Water Supply Schemes**

**Shri SYNTAR KLAS SUNN**

**Shri SAMLIN MALNGIANG**  
**(Minister in-charge Public Health Engineering)**

\*17. Will the Minister in-charge Public Health Engineering be pleased to state the list of Water Supply Schemes along with the cost of each scheme sanctioned during the year 2018-19 and 2019-20 under Rural Infrastructure Development Fund (RIDF) and other funding programmes of the Government, Constituency - wise?

Sir, the list of Water Supply Schemes along with the cost of each scheme sanctioned during the year 2018-19 under Rural Infrastructure Development Fund (RIDF) and under other programmes (Constituency-wise) is as per Statement placed on the Table of the House.

No schemes have been sanctioned under any programme during 2019-20.

**BDOs and Project Directors in C&RD Blocks**

**Shri GEORGE B. LYNGDOH**

**Shri SNIAWBHALANG DHAR**  
**(Minister in-charge Community & Rural Development)**

\*18. Will the Minister in-charge Community and Rural Development be pleased to state :-

(a) The total number of Community & Rural Development Blocks that do not have full time BDOs and the duration for which temporary arrangements have been made in such Blocks?

(a) The total number of Community and Rural Development Blocks that do not have full time BDOs are 38 (thirty eight). The temporary arrangements have been made till such time a regular B.D.O. is posted.

(b) The total number of DRDAs that do not have full time Project Directors?

(b) There is only one DRDA i.e., Mawkyrwat, South West Khasi Hills, District that does not have a full time Project Director.

**Sanctioning of Playground and Stadium**

**Shri HIMALAYA M. SHANGPLIANG**

**Shri BANTEIDOR LYNGDOH**  
**(Minister in-charge Sports & Youth Affairs)**

\*19. Will the Minister in-charge Sports and Youth Affairs be pleased to state :-

(a) The names of playground and stadium sanctioned for improvement and construction during the year 2018-19 and 2019-20 with location of each project, District-wise?

(a) Sir,

2018-19

i) Renovation and Upgradation of Mini Stadium at Umsaw, Sohiong, East Khasi Hills District, Shillong, Meghalaya.

ii) Renovation works namely partition walling, ceiling, modification including providing of floor tiles and some minor demolishing works etc., at J.N.S. Complex, Polo Ground, Shillong.

iii) Repairing of rooms, distempering and painting works including electrification works below the sitting gallery at J. N. S. Complex, Polo Ground, Shillong.

iv) Renovation of room below the sitting gallery and providing of stone boulder in the open space including face lifting and painting works for the frontage of the stadium at J. N. S. Complex, Polo Ground, Shillong.

2019-20

Nil

(b) The amount sanctioned for each project with location, District-wise?

2018-19

Sl. No.	Name of the Project	Amount Sanction
<u>East Khasi Hills District</u>		
1	Renovation and Upgradation of Mini Stadium at Umsaw, Sohiong, East Khasi Hills District, Shillong, Meghalaya. Administrative Approval - ₹2,90,00,000/-	₹1,97,00,000/-
2	Renovation works namely partition walling, ceiling, modification including providing of floor tiles and some minor demolishing works etc., at J.N.S. Complex, Polo Ground, Shillong.	₹31,67,800/-
3	Repairing of rooms, distempering and painting works including electrification works below the sitting gallery at J. N. S. Complex, Polo Ground, Shillong.	₹35,69,500/-
4	Renovation of room below the sitting gallery and providing of stone boulder in the open space including face lifting and painting works for the frontage of the stadium at J.N.S. Complex, Polo Ground, Shillong.	₹17,62,600/-
	<u>2019-20</u> Does not arise in view at (a) above.	

**Seats of MDCs**

**Shri PROCESS T. SAWKMIE**

**Shri JAMES P. K. SANGMA**  
**(Minister in-charge District Council**  
**Affairs)**

\*20. Will the Minister in-charge District Council Affairs be pleased to state whether there is any proposal from the Government to increase the seats of MDCs in the 3 (three) Autonomous District Councils in the State, viz (Khasis, Jaintias and Garos)?

Yes, Sir.

**Implementation of the State Organic Mission**

**Shri WINNERSON D. SANGMA**

**Shri BANTEIDOR LYNGDOH**  
**(Minister in-charge Horticulture)**

\*21. Will the Minister in-charge Horticulture be pleased to state :-

(a) Whether the Government is implementing the State's Organic Mission?

(a) Yes, Sir.

(b) Whether it is a fact that the State is also implementing Government of India (GOI) schemes under Mission Organic Value Chain Development for North East Region, MOVCD-NER?

(b) Yes, Sir.

- (c) If the reply at (a) and (b) above is in the affirmative, the status of projects, District-wise?

<b>STATUS OF STATE'S ORGANIC MISSION</b>			
<b>DISTRICTS</b>	<b>AREA (in Ha)</b>		<b>Organic Certification Status (IC = In Conversion)</b>
	<b>ALLOTTED</b>	<b>ACHIEVED</b>	
East Khasi Hills	5000	5000	IC-III, IC-I
Ri-Bhoi	4000	4000	IC-III
West Khasi Hills	3000	3000	IC-III
South West Khasi Hills	2000	2000	IC-III
West Jaintia Hills	1000	1000	IC-III
East Jaintia Hills	2000	2000	IC-III
East Garo Hills	3000	3000	IC-III
North Garo Hills	3000	3000	IC-III, IC-I
South Garo Hills	5000	5000	IC-III
South West Garo Hills	6000	6000	IC-III
West Garo Hills	6000	6000	IC-III
<b>TOTAL</b>	<b>40000</b>	<b>40000</b>	

<b>STATUS OF MOVCDNER (PHASE - I)</b>				
<b>DISTRICTS</b>	<b>Area (in Ha)</b>	<b>No. of Farmer Producer Company</b>		<b>Organic Certification Status</b>
		<b>Allotted</b>	<b>Achieved</b>	
Ri-Bhoi	2000	4	4	IC-II
East Garo Hills	1500	3	3	IC-II
South West Garo Hills	2000	4	4	IC-II
South Garo Hills	500	1	1	IC-II
<b>TOTAL</b>	<b>6000</b>	<b>12</b>	<b>12</b>	

<b>STATUS OF MOVCDNER (PHASE - II)</b>				
<b>DISTRICTS</b>	<b>Area (in Ha)</b>	<b>No. of Farmer Producer Company</b>		<b>Status</b>
		<b>Allotted</b>	<b>Achieved</b>	
East Khasi Hills	1500	3		Baseline Survey is going on.
West Khasi Hills	1000	2		
South West Khasi Hills	1000	2		
West Jaintia Hills	1000	2		
East Jaintia Hills	1000	2		
North Garo Hills	1000	2		
West Garo Hills	1500	3		
<b>TOTAL</b>	<b>8000</b>	<b>16</b>		

- (d) The total crops area in the State eligible for organic certification under both State Organic Mission and MOVCD, District-wise?

**TOTAL CROPS AREA UNDER STATE'S  
ORGANIC MISSION**

<b>DISTRICTS</b>	<b>STATE'S ORGANIC MISSION</b>	
	<b>Area (in Ha)</b>	<b>Organic Certification Eligibility</b>
East Khasi Hills	5000	5000 Ha
Ri-Bhoi	4000	4000 Ha
West Khasi Hills	3000	3000 Ha
South West Khasi Hills	2000	2000 Ha
West Jaintia Hills	1000	1000 Ha
East Jaintia Hills	2000	2000 Ha
East Garo Hills	3000	3000 Ha
North Garo Hills	3000	3000 Ha
South Garo Hills	5000	5000 Ha
South West Garo Hills	6000	6000 Ha
West Garo Hills	6000	6000 Ha
<b>TOTAL</b>	<b>40000</b>	<b>40000 Ha</b>

DISTRICTS	MOVCDNER	
	Area (in Ha)	Organic Certification Eligibility
East Khasi Hills	1500	1500 Ha
Ri-Bhoi	2000	2000 Ha
West Khasi Hills	1000	1000 Ha
South West Khasi Hills	1000	1000 Ha
West Jaintia Hills	1000	1000 Ha
East Jaintia Hills	1000	1000 Ha
East Garo Hills	1500	1500 Ha
North Garo Hills	1000	1000 Ha
South Garo Hills	500	500 Ha
South West Garo Hills	2000	2000 Ha
West Garo Hills	1500	1500 Ha
<b>TOTAL</b>	<b>14000</b>	<b>14000 Ha</b>

(e) Whether the Government is aware that there has been unregulated sale of chemical herbicides in the State?

(e) Yes, Sir.

(f) If the reply at (e) above is in the affirmative, whether the Government is taking any measures to prevent and discourage the use of chemical herbicides in the State in view of the investment being made from the resource of both State and Union Government for conversion of the crop areas into organic crop area?

(f) Sir, the Department is ensuring that only Bio-Herbicides are being used by the farmers who are beneficiaries of both State and Central Schemes.



**Industrial Training Institute (ITI)**

**Shri MAYRALBORN SYIEM**

**Shri PRESTONE TYNSONG  
(Deputy Chief Minister in-charge  
Labour)**

\*22. Will the Deputy Chief Minister in-charge Labour be pleased to state :-

(a) The status of the Industrial Training Institute (ITI) at Nongkhrah, Nongpoh?

(a) Sir, the work at the (ITI) Nongkhrah, Nongpoh is likely to commence soon.

(b) The scope of the Institute?

(b) Sir,

(i) ITI Nongpoh will be running 6 (six) trades on completion of the building.

(ii) The Institute will be having Classrooms and Labs conforming to NCVT norms.

(iii) The ITI at Nongpoh will have separate Administrative building and hostel facilities for boys & girls.

(iv) The facilities in the Institute at Nongkhrah, Nongpoh will conform to achieve Grading Matrix of the NCVT.

(c) The timeline to start and completion?

(c) Sir, the process of making Detailed Project Report is going on and the timeline would be defined in the project report and the bidding process thereafter.

**Tender for SAUBHAGYA**

**Shri ZENITH M. SANGMA**

**Shri JAMES P. K. SANGMA  
(Minister in-charge Power)**

\*23. Will the Minister in-charge Power be pleased to state :-

(a) When was the tender for SAUBHAGYA scheme called?

(a) Sir, the tender for SAUBHAGYA Scheme was called on the 26<sup>th</sup> September, 2018.

(b) When was the work order issued?

(b) The Work Order/LOA was issued to the L1 bidder as follows:

1. M/s Satnam Global Infra Projects Ltd., New Delhi, for East Khasi Hills, West Khasi Hills, South West Khasi Hills, East Jaintia Hills, West Jaintia Hills and Ri-Bhoi Districts under one package (Package-A) on the 25<sup>th</sup> February, 2019.

2. M/s Onycon Enterprise, Mumbai, for East Garo Hills, West Garo Hills, South West Garo Hills, North Garo Hills and South Garo Hills Districts under one package (Package-B) on the 5<sup>th</sup> March, 2019.

(c) The total amount mentioned in the tender?

(c) Sir, the amount mentioned in the tender for Package-A is ₹187.00 crore and for Package-B it is ₹196.00 crore. However, the same was amended to ₹173.60 crore and ₹179.00 crore respectively, vide corrigendum dated 1<sup>st</sup> October, 2018.

(d) The total amount mentioned in the work order after the work was awarded?

(d) The amount mentioned in the Work Order/LOA is ₹173.60 crore and ₹179.00 crore respectively.

### Using of Plastics in Markets and Shops

**Shri MAYRALBORN SYIEM**

\*24. Will the Minister in-charge Forests and Environment be pleased to state :-

- (a) Whether the Government have any plan to do away from the use of plastics in markets, shops etc.,?
- (b) The steps or measures being taken?
- (c) When will it start?

**Shri LAHKMEN RYMBUI**

**(Minister in-charge Forests & Environment)**

- (a) Sir the Government have banned use of plastic carry bag less than 50 microns in thickness.
- (b) The steps to be taken as per the Plastic Waste Management Rules, 2016.
- (c) Sir, Plastic Waste Management Rules, 2016 came into effect from the 18<sup>th</sup> March, 2016.

### Farm Equipments Distributed to the Farmers

**Shri GEORGE B. LYGDOH**

\*25. Will the Minister in-charge Agriculture and Farmer's Welfare be pleased to state :-

- (a) The types of farm equipments distributed to the farmers across the State?

**Shri BANTEIDOR LYGDOH**

**(Minister in-charge Agriculture)**

- (a) Sir, the following are the types of farm equipments distributed to the farmers across the State during the Financial Year 2017-18 & 2018-19 :-

Sl. No.	Name of Machinery & Equipments
1	Mini Tractor 22-40 Hp with matching implements, accessories, etc.
2	Power Tiller (8 BHP & above).
3	Rotary Tiller with matching implements.
4	Automatic Mini Rice Mill.
5	Chaff Cutter operated by Engine/Electric Motor above 3-5 Hp.
6	Rice Huller No. 4 driven by 8 Hp Diesel Engine with all accessories.
7	Brush Cutter (below 3 Hp).
8	Ginger/Turmeric Slicer operated by 1 Hp Motor.

(b) The total number of power tillers that have been distributed across the State during the years 2017-18, 2018-19 & 2019-20, District-wise?

(b) Sir, the following are the total number of power tillers that have been distributed across the State during the years 2017-18, 2018-19 & 2019-20, District-wise :-

Sl. No.	District	2017-18	2018-19	2019-20
1	East Khasi Hills	18	23	Nil
2	West Khasi Hills	19	23	Nil
3	South West Khasi Hills	6	13	Nil
4	Ri-Bhoi	42	46	Nil
5	West Jaintia Hills	50	48	Nil
6	East Jaintia Hills	12	36	Nil
7	East Garo Hills	9	20	Nil
8	West Garo Hills	23	41	Nil
9	South Garo Hills	12	21	Nil
10	South West Garo Hills	22	41	Nil
11	North Garo Hills	8	19	Nil
	<b>Total</b>	<b>221</b>	<b>331</b>	<b>Nil</b>

**Beneficiaries under NFSA Act**

**Shri MAYRALBORN SYIEM**

**Shri JAMES P. K. SANGMA**  
**(Minister in-charge Food Civil**  
**Supplies & Consumer Affairs)**

\*26. Will the Minister in-charge Food Civil Supplies and Consumer Affairs be pleased to state the total number of beneficiaries that have been included in the new list along with the statement after exercise have been conducted by the Department to identify the left out beneficiaries under NSFA Act, District-wise?

Sir, is as per Statement placed on the Table of the House.